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(2018) 09 DEL CK 0098

In the Delhi High Court

Case No : Miscellaneous Appeal No.182, 183 Of 2017 And Civil Miscellaneous No.. 7697, 7699 Of 2017, 21823, 21847 Of 2018

Shriram General Insurance Co. Ltd & Anr — APPELLANT

Vs

Mahesh & Ors — RESPONDENT

Date of Decision : 06-09-2018

Acts Referred:

Citation : (2018) 09 DEL CK 0098

Hon'ble Judges : Sunil Gaur, J

Bench : Single Bench

Final Decision : Diposed Off

Judgement

Medical Expenses,"Rs. 12,100/-

Pain & Suffering & Enjoyment ofÂ life,"Rs.

1,50,000/-

Special Diet, Conveyance Â &

AttendantÂ","Rs. 66,000/-

Loss of income during treatment,"Rs.1,73,000/-

Loss of Future Income,"Rs.

17,70,000/-

Loss of Amenities and on account of Dis-Figurement,"Rs.

1,50,000/-

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Medical expensesÂ,"Rs.

12,100/-

Special Diet & Conveyance &

Attendant","Rs.

66,000/-

Loss of income during treatment,"Rs.

1,73,000/-

Loss of Earning CapacityÂ,"Rs.

8,84,808/-

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